

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:65  
ANSWERED ON:22.11.2011  
IMPORT OF EDIBLE OIL  
Kumar Shri P.;M.Thambidurai Dr.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government has finalised any formula for import of edible oils; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (b): There is no formula for import of edible oils but Government has allowed import of edible oils (except coconut oil) under Open General Licence (OGL), in order to bridge the gap between demand and supply of edible oils in the country. With this end in view, imports have been liberalized by reducing the import duty to zero and 7.5% on crude and refined edible oils respectively since April 2008 which has been continued.